## <u>Print</u>

## Defective Case Register from 2024-03-15 to 2024-03-15

| Sl.NO. | Filing No              | Advocate for Petioner/Caveator | Date of objection | Defects as per S.R.  |
|--------|------------------------|--------------------------------|-------------------|--|
| 1      | D-<br>CMAPL/11050/2024 | ADV                            | 2024-03-          | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  |
| 2      | D-<br>WP(C)/10062/2024 | ASHOK DAS                      | 2024-03-<br>15    | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 3      | D-<br>CRLREV/7886/2024 | BIKRAM KESHARI BAL             | 2024-03-<br>15    | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1. PROVISION OF LAW NOT CORRECTLY FURNISHED AS PER CRLREV 2. CODE NOT CORRECTLY INDICATED AS PER CRLREV   |
| 4      | D-<br>ABLAPL/7834/2024 | HEMANTA KUMAR<br>MOHANTA       | 2024-03-<br>15    | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 5      | D-WP(C)/9536/2024      | RAGHUNATH<br>DASMOHAPATRA      | 2024-03-<br>15    | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  PARAGRAPH NOT CORRECTLY FURNISHED IN DECLARATION 2. PAGE 20,24,25 ARE NOT NEAT AND LEGIBLE |
| 6      | D-<br>WP(C)/10069/2024 | BIJAYA KUMAR<br>ROUTRAY        | 2024-03-<br>15    | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 7      | D-WP(C)/9257/2024      | JITENDRA KUMAR<br>MISHRA (2)   | 2024-03-<br>15    | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT<br>FURNISHED/INCORRECTLY<br>MENTIONED  |
| 8      | D-<br>BLAPL/7721/2024  | SARADA PRASAD DASH             | 2024-03-<br>15    | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED<br>ANNEXURES NOT FILED.   |

|   | I                      | I                           | I              | I   |
|---|------------------------|-----------------------------|----------------|---|
| 2 | D-<br>BLAPL/7740/2024  | PRATYUSHA NAIDU             | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 1 | D-<br>BLAPL/7805/2024  | AMITAV TRIPATHY             | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 0 | D-<br>WP(C)/11484/2024 | PRASANTA KUMAR<br>SATAPATHY | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>1.DEFICIT COURT FEE OF RS 12 /-<br>NOT PAID       |
| 9 | D-<br>BLAPL/7749/2024  | TARA PRASAD<br>MOHAPATRA    | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 8 | D-<br>WP(C)/10048/2024 | SMRUTI RANJAN ROUT          | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>STATE OF ODISHA NOT<br>REPRESENTED THROUGH IN C.T |
| 7 | D-<br>WP(C)/10050/2024 | ASHOK DAS                   | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 6 | D-<br>BLAPL/7942/2024  | BASANTA KUMAR DAS           | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 5 | D-<br>ABLAPL/7730/2024 | ARIJEET MISHRA              | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 4 | D-<br>CONTC/8588/2024  | ADV                         | 2024-03-<br>15 | AG/CG/IT/CT/ETC.NOT FILED.  PAGE 10 NOT AVAILABLE IN THE RECORD   |
|   |                        |                             |                | AU FEE RS. 2.25 NOT PAID<br>6-RECEIPT SHOWING SERV.COPY TO  |
| 3 | D-WA/10500/2024        | HIMANSU SEKHAR<br>SATAPATHY | 2024-03-<br>15 | 3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                      |
|   |                        |                             |                | PAGE 18,20,21,23 AND 27 NOT NEAT<br>AND LEGIBLE   |
| 2 | D-WP(C)/9588/2024      | SAROJ KUMAR JEE             | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED<br>ANNEXURES NOT FILED.  |
| 1 | D-<br>WP(C)/10104/2024 | ALOK KUMAR<br>MOHAPATRA     | 2024-03-       | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 38 to 45, 61,62 not neat                                       |
|   |                        |                             | 2024.35        | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 0 | D-<br>WP(C)/11800/2024 | DILLIP KUMAR<br>MOHAPATRA   | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
|   | D-CMP/10769/2024       | BIKRAM RATH                 | 2024-03-<br>15 | DEFICIENT.  RS. 1.10/- TO BE PAID.  |
|   |                        |                             | 2024.02        | Page no 12 and 13 not neat and legible  3-AUTHENTICATION FEE IS   |

|    |                        |                          |                | 11-NEAT,LEGIBLE ATTESTED<br>ANNEXURES NOT FILED.  |
|----|------------------------|--------------------------|----------------|---|
|    |                        |                          |                | page nos. 7, 8 not neat   |
| 23 | D-<br>WP(C)/11951/2024 | AMIT PRASAD BOSE         | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 24 | D-<br>WP(C)/10049/2024 | KABIRAJ SAHOO            | 2024-03-<br>15 | FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 2.ADDRESS TO THE HONOURABLE COURT NOT PROPER 3.ANNX ARE NOT ATTESTED AND NOT PAGEMARKED   |
| 25 | D-WP(C)/9614/2024      | SIDHARTH MALLICK         | 2024-03-<br>15 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
|    |                        |                          |                | FATHERS NAME OF THE DEPONENT IS WRONG AND SO ALSO IN I.A.   |
| 26 | D-<br>WP(C)/11267/2024 | NIHAL RATH               | 2024-03-       | 19-UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED   |
| 27 | D-<br>CRLREV/7903/2024 | BIKRAM KESHARI BAL       | 2024-03-       | 3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  1. PROVISION OF LAW NOT CORRECTLY FURNISHED AS PER CRLREV 2. CODE NOT CORRECTLY INDICATED AS PER CRLREV 3. AU FEE RS. 4.95 NOT PAID 4. NAME OF FILING ADVOCATE NOT IN CAPITAL |
| 28 | D-<br>ABLAPL/7614/2024 | GOURAV MOHANTY           | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 29 | D-<br>ABLAPL/7648/2024 | JYOTIRMAYA SAHOO         | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 30 | D-<br>ABLAPL/7784/2024 | TARA PRASAD<br>MOHAPATRA | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page no.7 not neat.  |
|    | 1                      | 1                        |                |   |

|    |                        | <del> </del>             | 1              | 1.  |
|----|------------------------|--------------------------|----------------|---|
| 31 | D-<br>BLAPL/7752/2024  | PRADEEP KUMAR DAS        | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
|    |                        |                          |                | Page nos.10,11,12,14,16 and 17 not legible  |
| 32 | D-                     | DR. JANMEJAYA RAY        | 2024-03-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
|    | WP(C)/10108/2024       |                          | 15             | OP NO.1 NOT PROPERLY<br>REPRESENTED IN C.T  |
| 33 | D-<br>ABLAPL/7809/2024 | RITURANJAN<br>CHHOTARAY  | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 12,13,19,20not neat  |
| 34 | D-<br>ABLAPL/7683/2024 | ANUPAM DASH              | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no 12 not neat.  |
| 35 | D-<br>ABLAPL/7669/2024 | ANUPAM DASH              | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 36 | D-<br>WP(C)/11938/2024 | AMIT PRASAD BOSE         | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 37 | D-<br>ABLAPL/7747/2024 | SAROJ KUMAR PADHI        | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 38 | D-<br>WP(C)/10176/2024 | PRAMOD KUMAR NAYAK       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 39 | D-<br>ABLAPL/7845/2024 | SAROJ KUMAR PADHY        | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page no. 17 is not complete. Page .25 not neat and not mentioned. Synopsis date chart not properly page marked |
| 40 | D-<br>ABLAPL/7724/2024 | ASHOK KUMAR DAS          | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1,OHCBAM Welfare fund of Rs.50/- not                      |
| 41 | D-<br>BLAPL/7751/2024  | LAXMI NARAYAN PATEL      | 2024-03-<br>15 | paid on V.nama.2.Page no.11 not neat.  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 42 | D-CMP/11660/2024       | DAYANANDA<br>MOHAPATRA   | 2024-03-<br>15 | 18-CERTIFIED COPY OF<br>TRIAL/APPELLATE COURT ORDER<br>NOT FILED  |
| 43 | D-<br>ABLAPL/7852/2024 | BHABANI SANKAR<br>MISHRA | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
|    |                        |                          |                | page no. 13 not marked index.   |

| 44 | D-<br>BLAPL/7654/2024  | CHANDAN<br>SAMANTARAY   | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
|----|------------------------|-------------------------|----------------|---|
| 45 | D-<br>WP(C)/10250/2024 | AMITAV DAS              | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 46 | D-<br>CONTC/9586/2024  | TUSHAR KANTA NAYAK      | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 47 | D-<br>WP(C)/11524/2024 | DURGESH NARAYAN<br>RATH | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY.   |
|    |                        |                         |                | PAGE 31,32,34,36 NOT NEAT<br>4-AFFIDAVIT/VERIFICATION NOT   |
| 48 | D-<br>ABLAPL/7911/2024 | BIRAJA PRASAD NANDA     | 2024-03-<br>15 | PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
|    |                        |                         |                | Occupation of the Deponent not furnished on affidavit.  |
| 49 | D-WP(C)/7505/2024      | SAIBRATA RATH           | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.PAGE 61 NOT LEGIBLE 2.DATE OF ORDER VIDE ANNX 17 NOT TALLY WITH THE INDEX  |
| 50 | D-<br>ABLAPL/7546/2024 | PRAVAT KUMAR LENKA      | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Not signed by the counsel in the coding |
| 51 | D-                     | ADV                     | 2024-03-       | sheet. 2.page no.10 not neat and legible. PUT UP FOR SR AFTER FILING OF C.  |
| 31 | CMAPL/11183/2024       | ADV                     | 15             | COPY OF IMPUGNED ORDER 6-RECEIPT SHOWING SERV.COPY TO   |
| 52 | D-<br>ABLAPL/7803/2024 | RITURANJAN<br>CHHOTARAY | 2024-03-<br>15 | AG/CG/IT/CT/ETC.NOT FILED.  Synopsis and date chart not mentioned in the Index. Page nos 12,13,19, 20 not neat.   |
| 53 | D-<br>WP(C)/11124/2024 | KSHIROD KUMAR SAHOO     | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 54 | D-<br>MACA/10797/2024  | DEBI PRASAD DASH        | 2024-03-<br>15 | 1-COURT FEE IS DEFICIENT.<br>16-PETITION/APPEAL NOT IN TIME<br>1. DELAY OF 130 DAYS 2. DEFICIT<br>COURT FEE RS. 5134.82 TO BE PAID 3.<br>STATUTORY DEPOSITE NOT MADE                                    |
| 55 | D-<br>BLAPL/7684/2024  | JNYANANANDA PANDA       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

| 56 | D-<br>CMAPL/9915/2024  | ADV                                  | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>18-CERTIFIED COPY OF<br>TRIAL/APPELLATE COURT ORDER<br>NOT FILED   |
|----|------------------------|--------------------------------------|----------------|--|
| 57 | D-<br>BLAPL/7689/2024  | RAMESH CHANDRA<br>MAHARANA           | 2024-03-<br>15 | PROVISON OF LAW NOT FURNISHED 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 58 | D-<br>BLAPL/7758/2024  | PARTHA SARATHI NAYAK                 | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 59 | D-<br>WP(C)/10482/2024 | M.PRATAP @ PRATAP<br>KUMAR MOHAPATRA | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT<br>FURNISHED/INCORRECTLY<br>MENTIONED  |
| 60 | D-<br>WP(C)/11578/2024 | BIJAYA KUMAR BEHERA                  | 2024-03-<br>15 | PAGE 19 TO 23 AND 32 NOT LEGIBLE<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 61 | D-<br>BLAPL/7700/2024  | KISHORE KUMAR<br>MISHRA              | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED<br>ANNEXURES NOT FILED.<br>19-UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED          |
| 62 | D-<br>ABLAPL/7754/2024 | SURYAKANTA DWIBEDI                   | 2024-03-<br>15 | page8,16to25not legible. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.   |
| 63 | D-<br>ABLAPL/7785/2024 | TARA PRASAD<br>MOHAPATRA             | 2024-03-<br>15 | page no. 12 in last portion not neat.  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 64 | D-<br>ABLAPL/7922/2024 | BISWA BHUSAN DAS                     | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 65 | D-CRLA/6973/2024       | PABITRA KUMAR NAYAK                  | 2024-03-<br>15 | 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 66 | D-<br>BLAPL/7707/2024  | AMIT BISWAL                          | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 67 | D-<br>CRLMC/7234/2024  | RAMDAS ACHARY                        | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |

| 68 | D-<br>CONTC/8255/2024  | ADV.                     | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT<br>FURNISHED/INCORRECTLY<br>MENTIONED  |
|----|------------------------|--------------------------|----------------|--|
| 69 | D-<br>WP(C)/10927/2024 | GOPINATH PANDA           | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 70 | D-<br>ABLAPL/7822/2024 | SIBA PRASAD SAHOO        | 2024-03-<br>15 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Swearing affidavit for others not furnished Notarial seal and signature not furnished |
| 71 | D-<br>CRLMC/6744/2024  | LAXMINARAYAN PATEL       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 72 | D-<br>WP(C)/11526/2024 | DURGESH NARAYAN<br>RATH  | 2024-03-<br>15 |  |
| 73 | D-<br>WP(C)/11149/2024 | KSHIROD KUMAR SAHOO      | 2024-03-<br>15 | PAGE 42,44 NOT NEAT 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 74 | D-<br>WP(C)/10093/2024 | JYOTIRMAY GUPTA          | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>20-VERNACULAR CERTIFICATE NOT<br>FURNISHED.  |
| 75 | D-<br>ABLAPL/7804/2024 | JYOTIRMAYA SAHOO         | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 76 | D-<br>ABLAPL/7558/2024 | SUBHRANSU BAGARTY        | 2024-03-<br>15 | 1. page no. 11, 12, 14 not neat and legible.<br>2.In stead of A.Bail petition it has been<br>furnished Bail petition in affidavit Sl. 4,6.   |
| 77 | D-<br>ABLAPL/7766/2024 | TARA PRASAD<br>MOHAPATRA | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 78 | D-<br>CONTC/8275/2024  | ADV                      | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 79 | D-<br>ABLAPL/7837/2024 | SURYAKANTA DWIBEDI       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT<br>FURNISHED/INCORRECTLY<br>MENTIONED  |
| 80 | D-<br>CONTC/8470/2024  | DILLIP RAY               | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |

| 81 | D-<br>WP(C)/11434/2024 | BAIJAYANTI MOHANTY         | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED<br>NEAT LEGIBLE COPY OF ANNX 1 TO<br>BE FILED |
|----|------------------------|----------------------------|----------------|---|
| 82 | D-WP(C)/7532/2024      | SANJAT DAS                 | 2024-03-<br>15 | ADDRESS TO THE HONOURABLE<br>CHIEF JUSTICE NOT CORRECTLY<br>FURNISHED   |
| 83 | D-<br>WP(C)/11697/2024 | PRAVAT KUMAR NAYAK         | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.NEAT LEGIBLE COPY OF ANNX 5 TO BE FILED 2.SYNOPSIS AND DATE CHART NOT MENTIONED IN THE INDEX                   |
| 84 | D-<br>ABLAPL/7711/2024 | IPSIT AUROBINDO<br>ACHARYA | 2024-03-<br>15 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 85 | D-<br>ABLAPL/7780/2024 | JIBAN RANJAN DASH          | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 86 | D-<br>BLAPL/7783/2024  | BHABANI SANKAR DAS         | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  |
| 87 | D-<br>ABLAPL/7729/2024 | AMIYA KUMAR<br>MOHANTY (A) | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.               |
| 88 | D-<br>CRLMC/6572/2024  | JAYANTA KUMAR MAJHI        | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 89 | D-<br>WP(C)/11421/2024 | RAMAKANTA PANDA            | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  IN THE CERTIFICATE (PAGE 11) INSTEAD OF WP, CONTEMPT PETITION HAS BEEN MENTIONED                                 |
| 90 | D-<br>CMAPL/11538/2024 | ADV.                       | 2024-03-<br>15 | PUT UP FOR SR AFTER FILING C.<br>COPY OF IMPUGNED ORDER   |
| 91 | D-<br>ABLAPL/7618/2024 | GOURAV MOHANTY             | 2024-03-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 92 | D-<br>BLAPL/7678/2024  | AMULYA RATNA PANDA         | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

| 93  | D-<br>BLAPL/7692/2024  | SATYABRATA DASH           | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
|-----|------------------------|---------------------------|----------------|--|
| 94  | D-<br>CONTC/9392/2024  | ADV                       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 95  | D-<br>BLAPL/7566/2024  | SIDHARTH PRASAD DAS       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page nos 12, 13 not legible   |
| 96  | D-<br>CONTC/8471/2024  | DILLIP RAY                | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 97  | D-<br>ABLAPL/7701/2024 | SUSANTA KUMAR BARAL       | 2024-03-<br>15 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. As per Annex.2, BLAPL NO.14240/2022 not correctly furnished in index. 2.Annex. no.2 not furnished in the position. 3, page nos. 14, 16 not need. |
| 98  | D-<br>ABLAPL/7720/2024 | SAMVIT MOHANTY            | 2024-03-<br>15 | petition. 3. page nos.14, 16 not neat.  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.FIR No.142 dated.09.02.2024 under Annexure-1 not tally with cause title.2.Signature of the petitioner no.2 not tally with cause title.  |
| 99  | D-<br>BLAPL/7779/2024  | UMA CHARAN MISHRA         | 2024-03-<br>15 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 100 | D-<br>WP(C)/11523/2024 | DURGESH NARAYAN<br>RATH   | 2024-03-<br>15 | Affidavit not proper in the declaration.  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  PAGE 36 AND 37 NOT NEAT   |
| 101 | D-<br>BLAPL/7769/2024  | PREETAM MISHRA            | 2024-03-<br>15 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Petitioner name not mentioned in the affidavit   |
| 102 | D-<br>CRLMC/7460/2024  | PARTHA SARATHI NAYAK      | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 103 | D-<br>BLAPL/7681/2024  | SANJIB KUMAR<br>BHANJADEO | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 104 | D-<br>BLAPL/7775/2024  | RABINDRA NATH PANDA       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED  |

| 105 | D-<br>BLAPL/7841/2024  | SHUBHENDU KUMAR<br>PARIDA  | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  page 7,8 not marked  |
|-----|------------------------|----------------------------|----------------|---|
| 106 | D-<br>ABLAPL/7821/2024 | SOUMYA RANJAN DAS          | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 107 | D-<br>WP(C)/10080/2024 | KANANBALA ROY<br>CHOUDHURY | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.AFFIDAVIT NOT COMPLETELY FILLED IN 2.PAGE 51 TO 54 NOT LEGIBLE 3.ANNX 6 NOT ATTESTED |
| 108 | D-<br>ABLAPL/7839/2024 | SAROJ KUMAR DASH           | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 109 | D-<br>BLAPL/7704/2024  | AMIT BISWAL                | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 110 | D-CRLA/7658/2024       | PABITRA KUMAR NAYAK        | 2024-03-<br>15 | 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED.            |
| 111 | D-<br>BLAPL/7832/2024  | BIJAY KUMAR MOHANTY        | 2024-03-<br>15 | 1.CODE NOT CORRECTLY INDICATED 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page17 not marked.                                       |
| 112 | D-<br>ABLAPL/7781/2024 | TARA PRASAD<br>MOHAPATRA   | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 113 | D-<br>CMAPL/10488/2024 | ADV.                       | 2024-03-<br>15 | 18-CERTIFIED COPY OF<br>TRIAL/APPELLATE COURT ORDER<br>NOT FILED  |
| 114 | D-<br>BLAPL/7691/2024  | GOUTAM LENKA               | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 115 | D-WP(C)/8561/2024      | DURGESH NARAYAN<br>RATH    | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED                     |
| 116 | D-<br>ABLAPL/7663/2024 | SAKTI PRASAD DAS           | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 117 | D-<br>ABLAPL/7815/2024 | ARUN KUMAR DAS (1)         | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 118 | D-<br>WP(C)/10963/2024 | SAMEER KUMAR DAS           | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 119 | D-<br>BLAPL/7731/2024  | ARJUNA CHARANA<br>BEHERA   | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

|     | D-                     |   | 2024-03-       | 6-RECEIPT SHOWING SERV.COPY TO  |
|-----|------------------------|---|----------------|---|
| 120 | CONTC/10588/2024       | ADV   | 15             | AG/CG/IT/CT/ETC.NOT FILED.  |
| 121 | D-<br>CMAPL/11508/2024 | ADV   | 2024-03-<br>15 | PUT UP FOR SR ALONGWITH RSA NO. 67/2007   |
| 122 | D-<br>ABLAPL/7535/2024 | SRIKANT MOHAPATRA   | 2024-03-<br>15 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED.  Name of petitioner not tally with bail rejection order |
| 123 | D-<br>ABLAPL/7586/2024 | KULDEEP MOHANTY   | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED   |
| 124 | D-<br>ABLAPL/7645/2024 | JYOTIRMAYA SAHOO  | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 125 | D-<br>ABLAPL/7794/2024 | MANAS PATI  | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 126 | D-<br>BLAPL/7790/2024  | PRATAP KUMAR NAYAK  | 2024-03-<br>15 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Name relation not mentioned in the declaration.                                 |
| 127 | D-<br>ABLAPL/7767/2024 | TARA PRASAD<br>MOHAPATRA  | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 128 | D-<br>WP(C)/11309/2024 | JANAKI KANTA<br>MAHAPATRA   | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>NEAT AND LEGIBLE COPY OF PAGE<br>47 AND 36 NOT FILED  |
| 129 | D-<br>CRLMC/6368/2024  | TAPAN KUMAR KAMILA  | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 130 | D-<br>ABLAPL/7999/2024 | BASANTA KUMAR DAS   | 2024-03-<br>15 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Fathers name in affidavit not tally with petition and V.nama.                    |
| 131 | D-<br>OTAPL/10937/2024 | RADHEYSHYAM<br>CHIMANKA,SR.S.C(G.S.T,<br>CENTRAL EXCISE AND<br>CUSTOMS) | 2024-03-<br>15 | 1.CODE NOT CORRECTLY INDICATED<br>2.NEAT COPY OF PAGES 31 TO 48 NOT<br>FILED  |
| 132 | D-<br>WP(C)/12022/2024 | MIHIR KANTA RATH  | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED   |

| 133 | D-<br>WP(C)/10160/2024 | TUSAR KANTA<br>MAHANTA       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
|-----|------------------------|------------------------------|----------------|---|
| 134 | D-<br>BLAPL/7696/2024  | KISHORE KUMAR<br>MISHRA      | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 135 | D-<br>WP(C)/10817/2024 | LALIT KUMAR<br>MAHARANA      | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED1. HOLOGRAM RS. 50/- NOT PAID 2. PAGE 18 NOT NEAT |
| 136 | D-<br>WP(C)/11492/2024 | PRAVAT KUMAR PANDA           | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>HCBAW FEE OF RS 50 /- NOT PAID  |
| 137 | D-<br>ABLAPL/7542/2024 | AMLAN SHAKTI PAUL            | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 10 to 13 not neat.   |
| 138 | D-<br>WP(C)/11279/2024 | NIHAL RATH                   | 2024-03-       | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  |
| 139 | D-WP(C)/7554/2024      | BIJAY PANDA                  | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.AGE OF THE PETNR NOT MENTIONED 2.SYNOPSIS AND DATE CHART NOT MENTIONED IN INDEX  |
| 140 | D-<br>BLAPL/7717/2024  | ANANTA NARAYAN<br>PATTANAYAK | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 141 | D-<br>CONTC/8530/2024  | ADV.                         | 2024-03-<br>15 | 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 142 | D-<br>CMAPL/11781/2024 | ADV.                         | 2024-03-<br>15 | PAGE 20,21 NOT LEGIBLE 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED                  |
| 143 | D-<br>ABLAPL/7814/2024 | RAKESH KUMAR<br>SARANGI      | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page8not legible.   |

|     | D-                     |                           | 2024-03-       | OCCUPATION OF THE PETNR NOT  |
|-----|------------------------|---------------------------|----------------|--|
| 144 | WP(C)/11793/2024       | SESHADEV DASH             | 15             | INDICATED IN AFFIDAVIT   |
| 145 | D-WP(C)/9594/2024      | PRAMODA KUMAR<br>MISHRA   | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. HCBA RS 50/- AND COURT FEE RS. 1/-BE PAID 2. PAGE NO 10 OF ANNEX 1 |
| 146 | D-<br>ABLAPL/7657/2024 | SNEHASISH BEHERA          | 2024-03-       | IS NOT NEAT AND LEGIBLE  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Page no.12 not complete.  |
| 147 | D-<br>CMAPL/10997/2024 | ADV                       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 148 | D-<br>BLAPL/7699/2024  | SK. ZAFARULLA             | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 149 | D-WP(C)/8930/2024      | DILLIP KUMAR<br>MOHAPATRA | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED<br>ANNEXURES NOT FILED.   |
|     |                        |                           |                | page 20 and 21 not neat and legible  |
| 150 | D-<br>BLAPL/7652/2024  | NARAYAN PRASAD PATI       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page No 12 not partly legible.  |
| 151 | D-<br>CRLMC/6814/2024  | MAHES DAS                 | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.OCCUPATION OF PETNR NOT STATED IN AFFIDAVIT   |
| 152 | D-<br>ABLAPL/7709/2024 | SARADA PRASAD DASH        | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED<br>ANNEXURES NOT FILED.   |
| 153 | D-WP(C)/7575/2024      | AKSHAYA KUMAR<br>SAHOO    | 2024-03-       | page no. 11 not neat  11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  page 21 not legible  |
| 154 | D-<br>CRLMC/7350/2024  | MAHES DAS                 | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |

| 169 | D-<br>WP(C)/10177/2024 | ASISH KUMAR RAY            | 2024-03-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
|-----|------------------------|----------------------------|----------------|---|
| 168 | D-<br>BLAPL/7789/2024  | RAJENDRA NARAYAN<br>ROUT   | 2024-03-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 167 | D-<br>CONTC/8562/2024  | ADV.                       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 166 | D-<br>WP(C)/10278/2024 | C.ANANDA RAO               | 2024-03-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 165 | D-<br>CRLMC/8000/2024  | LALIT KUMAR<br>MAHARANA    | 2024-03-<br>15 | 18-CERTIFIED COPY OF<br>TRIAL/APPELLATE COURT ORDER<br>NOT FILED  |
| 164 | D-<br>BLAPL/7738/2024  | PRATYUSHA NAIDU            | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. As per rejection order and cause title, the name of the Executants not tally with V.nama.       |
| 163 | D-<br>ABLAPL/7737/2024 | SHUBHENDU KUMAR<br>PARIDA  | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 162 | D-<br>BLAPL/7656/2024  | SURYAKANTA DWIBEDI         | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page nos 11,12 ,13 not legible   |
| 161 | D-<br>BLAPL/7944/2024  | BASANTA KUMAR DAS          | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 160 | D-<br>ABLAPL/7728/2024 | AMIYA KUMAR<br>MOHANTY (A) | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 159 | D-<br>CONTC/8576/2024  | ADV                        | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 158 | D-<br>ABLAPL/7850/2024 | PRADIPTA KISHORE<br>BHUYAN | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 157 | D-<br>ABLAPL/7660/2024 | BISWARANJAN DALAI          | 2024-03-<br>15 | .Page no.11 not neat and legible 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 156 | D-<br>ABLAPL/7579/2024 | SURYAKANTA DWIBEDI         | 2024-03-<br>15 | ANNEXURES NOT FILED.  |
| 155 | D-<br>CMAPL/11314/2024 | ADV                        | 2024-03-<br>15 | 3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AU FEE RS. 2.25 NOT PAID   |

|     |                        |                           |                | 19-UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED  |
|-----|------------------------|---------------------------|----------------|--|
| 170 | D-<br>CRLREV/7897/2024 | BIKRAM KESHARI BAL        | 2024-03-<br>15 | 3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1. PROVISION OF LAW NOT CORRECTLY FURNISHED AS PER CRLREV 2. CODE NOT CORRECTLY INDICATED AS PER CRLREV 3 AU FEE RS. 4.95 NOT PAID |
| 171 | D-WP(C)/9461/2024      | BHAGABAN BEHERA           | 2024-03-<br>15 | 5-SECOND COPY OF PETITION NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  AGE OF THE PETNR NO 2 NOT MENTIONED 2. ADDRESS TO HONBLE C.J. NOT CORRECTLY FURNISHED  |
| 172 | D-<br>BLAPL/7687/2024  | TUKUNA KUMAR<br>MISHRA    | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 173 | D-<br>BLAPL/7732/2024  | SURESH KUMAR JENA         | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. As per rejection order, instead of petitioner father in cause title it has been reflected W/o.   |
| 174 | D-<br>WP(C)/11533/2024 | DURGESH NARAYAN<br>RATH   | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.OCCUPATION OF THE PETNR NOT INDICATED IN AFFIDAVIT  |
| 175 | D-<br>BLAPL/7719/2024  | PRATYUSHA NAIDU           | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 176 | D-<br>ABLAPL/7772/2024 | AJIT CHANDRA<br>MOHAPATRA | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 177 | D-<br>ABLAPL/7607/2024 | ASHOK KUMAR SAHOO         | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page no 16 not neat and legible   |
| 178 | D-<br>CRLMC/7109/2024  | JAYANTA KUMAR MAJHI       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 179 | D-MATA/9526/2024       | PREETAM MISHRA            | 2024-03-<br>15 | PAGE 45 AND 46 NOT PROPERLY<br>FILED   |

| 180 | D-<br>BLAPL/7718/2024  | PRATYUSHA NAIDU               | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
|-----|------------------------|-------------------------------|----------------|---|
| 181 | D-<br>BLAPL/7690/2024  | GOUTAM LENKA                  | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 182 | D-<br>BLAPL/7735/2024  | DEVASHIS PANDA                | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. page no.15 not neat. 2. As per rejection order, the name of the op.party not correctly furnished in index and V.nama. |
| 183 | D-<br>ABLAPL/7761/2024 | SAROJ KUMAR DASH              | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 184 | 1                      | ANUGRAHA NARAYAN<br>SAMANTRAY | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 185 | D-CRLA/7297/2024       | HIMANSHU BHUSAN<br>DASH       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 186 | D-<br>BLAPL/7582/2024  | BISWAJIT RANJAN<br>TRIPATHY   | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page no 11 not legible   |
| 187 | D-<br>WP(C)/11553/2024 | AJIT KUMAR TRIPATHY           | 2024-03-       | 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED   |
| 188 | D-<br>WP(C)/10286/2024 | C.ANANDA RAO                  | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 189 | D-<br>ABLAPL/7812/2024 | JYOTIRMAYA SAHOO              | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 190 | D-<br>CMAPL/11290/2024 | MOHAMMED RIAZ                 |                | 16-PETITION/APPEAL NOT IN TIME<br>18-CERTIFIED COPY OF<br>TRIAL/APPELLATE COURT ORDER<br>NOT FILED  |
| 191 | D-<br>WP(C)/10132/2024 | JITENDRA SAMANTARAY           | 1/11/4-113-    | DELAY OF 30 DAYS 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  |
| 192 | D-<br>WP(C)/11409/2024 | PITAMBAR PANDA                | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 193 | D-<br>ABLAPL/7753/2024 | ABHAS MOHANTY                 | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.   |

|          |                        |                              |                | page no. 11 not neat  |
|----------|------------------------|------------------------------|----------------|---|
| 194      | D-<br>ABLAPL/7848/2024 | SATYABRATA DASH              | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED<br>ANNEXURES NOT FILED.  |
|          |                        |                              |                | page no. 8 not neat   |
| 195      |                        | DR. BINODA KUMAR<br>MISHRA   | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.C.T NOT PROPERLY ADDRESSED   |
|          | WI (C) IOOO II ZOZ     |                              |                | 2.PAGE 71,77,78,108 TO 123,126 TO 163,165 TO 176 NOT NEAT   |
| 196      | D-<br>CRLMC/6265/2024  | LAXMINARAYAN PATEL           | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 197      | D-<br>CMAPL/11288/2024 | DAYANANDA<br>MOHAPATRA       | 2024-03-       | 7-VAKALATNAMA NOT PROPERLY<br>STAMPED,EXECUTED,ACCEPTED.<br>18-CERTIFIED COPY OF<br>TRIAL/APPELLATE COURT ORDER<br>NOT FILED  |
|          |                        |                              |                | PETITIONER NO 3(a) NOT EXECUTED IN THE VNAMA  |
| 198      |                        | SURENDRA KUMAR<br>BISWAL     | 2024-03-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
|          |                        |                              |                | Welfare fund of Rs. 50/- not paid   |
| 199      | D-<br>ABLAPL/7757/2024 | DHIRENDRA KUMAR<br>MOHAPATRA | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 200      | D-<br>ABLAPL/7806/2024 | SUJIT KUMAR PATTNAIK         | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 201      |                        | ALOK KUMAR<br>MOHAPATRA      | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.   |
|          |                        |                              |                | page 38 to 45, 61,62 not neat 4-AFFIDAVIT/VERIFICATION NOT  |
| 202      | D-WP(C)/9593/2024      | DURGA PRASANNA<br>MISHRA     | 2024-03-<br>15 | PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| <u> </u> |                        |                              |                | WRONGLY MENTIONED FATHERS<br>NAME IN PLACE OF HUSBAND NAME  |
| 203      | D-<br>ABLAPL/7713/2024 | BHARAT JALLI                 | 2024-03-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>7-VAKALATNAMA NOT PROPERLY<br>STAMPED,EXECUTED,ACCEPTED.  |
|          |                        |                              |                | 1.Page nos.14 and 15 not legible.<br>2.OHCB.A.M.Welfare fund of Rs.50/-not  |

|     |                        |                          |                | paid on V.nama  |
|-----|------------------------|--------------------------|----------------|---|
| 204 | D-<br>ABLAPL/7670/2024 | BIDYADHAR PANDA          | 2024-03-       | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Rs. 3/- not paid in affidavit |
| 205 | D-<br>WP(C)/10282/2024 | C.ANANDA RAO             | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 206 | D-<br>WP(C)/10123/2024 | BEDA PRAKASH PANDA       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  ADDRESS TO THE HONOURABLE COURT NOT PROPER   |
| 207 | D-<br>WP(C)/11560/2024 | AJIT KUMAR TRIPATHY      | 2024-03-<br>15 | 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED   |
| 208 | D-<br>CONTC/7334/2024  | ADV.                     | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 209 | D-<br>ABLAPL/7705/2024 | SANJIT KUMAR DAS         | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 210 | D-<br>BLAPL/7801/2024  | RITURANJAN<br>CHHOTARAY  | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 211 | D-<br>BLAPL/7844/2024  | LINGARAJ MOHANTY         | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 212 | D-<br>ABLAPL/7853/2024 | BHABANI SANKAR<br>MISHRA | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED<br>ANNEXURES NOT FILED.  |
| 213 | D-<br>BLAPL/7743/2024  | HIMANSHU BHUSAN<br>DASH  | 2024-03-       | page nos. 8 to 12 not neat and legible. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED                            |
| 214 | D-<br>BLAPL/7787/2024  | JYOTIRMAYA SAHOO         | 2024-03-<br>15 | .Page nos.40 to 43 not legible. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 215 | D-<br>WP(C)/11423/2024 | ASHOK KUMAR<br>PANIGRAHI | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 216 | D-<br>CONTC/8262/2024  | ADV.                     | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  SYNOPSIS AND DATE CHART TO BE FILED .INDEX TO BE CORRECTED THEREAFTER  |

| 217 | D-                     | RAJENDRA KRUSHNA          | 2024-03-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED  |
|-----|------------------------|---------------------------|----------------|---|
| 217 | WP(C)/10457/2024       | BOSE                      | 15             | ANNEXURES NOT FILED. page 28 not legible  |
| 218 | D-<br>BLAPL/7797/2024  | SUSIL KUMAR PATTNAIK      | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.          |
| 219 | D-<br>CRLMC/7540/2024  | PARTHA SARATHI NAYAK      | 2024-03-<br>15 | page9 not neat. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 220 | D-<br>WPCRL/7397/2024  | RAJIB LOCHAN<br>PATTNAIK  | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 221 | D-<br>ABLAPL/7702/2024 | JAYADEBA BEHERA           | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 222 | D-<br>ABLAPL/7755/2024 | SURYAKANTA DWIBEDI        | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 223 | D-<br>ABLAPL/7685/2024 | SANJIB KUMAR<br>BHANJADEO | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED<br>ANNEXURES NOT FILED.  |
| 224 | D-<br>BLAPL/7842/2024  | SIDHANT KUMAR JENA        | 2024-03-<br>15 | page no. 15 not neat. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 225 | D-<br>MACA/7479/2024   | TRILOCHAN PANIGRAHI       | 2024-03-<br>15 | 3-AUTHENTICATION FEE IS DEFICIENT.  1. AW FEE RS 15/- NOT PAID 2. DATE CHART NOT PROPERLY ALPHABETICALLY PAGINATED  |
| 226 | D-<br>CMAPL/10060/2024 | ADV.                      | 2024-03-<br>15 | 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 227 | D-<br>WP(C)/11504/2024 | DURGESH NARAYAN<br>RATH   | 2024-03-<br>15 | CODE NOT INDICATED 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.OCCUPATION OF THE PETNR NOT INDICATED                                      |
| 228 | D-<br>ABLAPL/7716/2024 | DINESH CHANDRA RAY        | 2024-03-<br>15 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |

|     |                        |                               |                | 1. Name of the Deponent on affidavit not tally with Declaration. 2. Page nos. 12 and 13 not neat and legible.                 |
|-----|------------------------|-------------------------------|----------------|---|
| 229 | D-<br>ABLAPL/7800/2024 | BIKASH CHANDRA<br>PARIJA      | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 230 | D-<br>BLAPL/7746/2024  | TARA PRASAD<br>MOHAPATRA      | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 231 | D-<br>CRLMC/7909/2024  | MAHES DAS                     | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 232 | D-<br>ABLAPL/7962/2024 | KHUSBU PANIGRAHI              | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 233 | D-<br>ABLAPL/7710/2024 | SUSHANTA<br>HARICHANDAN       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 234 | D-<br>WP(C)/10159/2024 | AMIT KUMAR SAA                | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 235 | D-<br>BLAPL/7810/2024  | ANIRUDHA DAS                  | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 236 | D-<br>ABLAPL/7838/2024 | ANUGRAHA NARAYAN<br>SAMANTRAY | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED |
| 237 | D-<br>CMAPL/11001/2024 | ADV                           | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT<br>FURNISHED/INCORRECTLY<br>MENTIONED     |
| 238 | D-<br>CONTC/8166/2024  | AMIT KUMAR NATH               | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 239 | D-<br>CMAPL/10717/2024 | ADV                           | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 240 | D-<br>ABLAPL/7846/2024 | HEMANTA KUMAR<br>MOHANTA      | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 241 | D-<br>ABLAPL/7817/2024 | BIKRAM CHANDRA<br>GHADEI      | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 242 | D-<br>WP(C)/10067/2024 | TRILOCHAN PANIGRAHI           | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 243 | D-<br>ABLAPL/7793/2024 | DINESH CH. RAY                | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED |
| 244 | D-<br>CONTC/11298/2024 | PRAKASH KUMAR<br>MISHRA       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

| 245 | D-<br>CONTC/8273/2024  | ADV                     | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
|-----|------------------------|-------------------------|----------------|---|
| 246 | D-<br>ABLAPL/7912/2024 | RITURANJAN<br>CHHOTARAY | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 247 | D-CRLA/7533/2024       | S.S.RAY (2)             | 2024-03-<br>15 | 1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  COURT FEE RS. 6/- NOT PAID 2.  |
|     |                        |                         |                | OCCUPATION OF DEPONENT NOT STATED IN AFFIDAVIT IN IA  |
| 248 | D-<br>ABLAPL/7802/2024 | SUJIT KUMAR PATTNAIK    | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 249 | D-<br>BLAPL/7620/2024  | KARUNAKAR NAYAK         | 2024-03-<br>15 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  Petitioner being in custody but sworn the |
|     |                        |                         |                | affidavit at Cuttack.   |
| 250 | D-<br>WP(C)/11562/2024 | RAMA KRISHNA BISOI      | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 251 | D-<br>CRLREV/7714/2024 | ASHUTOS DASH            | 2024-03-<br>15 | 7-VAKALATNAMA NOT PROPERLY<br>STAMPED,EXECUTED,ACCEPTED.<br>16-PETITION/APPEAL NOT IN TIME<br>1. DELAY OF 221 DAYS 2. SIGNATURE<br>OF PETNR 3 AND 4 NOT TALLY WITH<br>THE C.T.  |
| 252 | D-<br>BLAPL/7795/2024  | JYOTIRMAYA SAHOO        | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 253 | D-WA/11061/2024        | ALOK KUMAR PANDA        | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 254 | D-<br>ABLAPL/7627/2024 | LAXMINARAYAN SAHOO      | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED<br>ANNEXURES NOT FILED.  |
|     |                        |                         |                | page13 not legible.   |
| 255 | D-<br>CMAPL/9790/2024  | ADV.                    | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 24-LIMITATION NOT IN TIME / EXPIRED.   |

|     |                        |                          |                | 1.DELAY OF 354 DAYS 2.CODE NOT INDICATED  |
|-----|------------------------|--------------------------|----------------|---|
|     |                        |                          |                | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 256 | D-<br>WP(C)/10057/2024 | ASHOK DAS                | 2024-03-<br>15 | 1.THE NAME MENTIONED IN THE C.T<br>OF THE WP NOT TALLY WITH SIGN<br>MADE IN THE AFFIDAVIT 2. THE<br>NAME MENTIONED IN THE V.NAMA<br>NOT MATCH WITH SIGN MADE IN C.T   |
| 257 | D-<br>ABLAPL/7748/2024 | BIDYADHAR PANDA          | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED   |
| 258 | D-WA/11173/2024        |                          | 2024-03-<br>15 | 24-LIMITATION NOT IN TIME / EXPIRED.  |
| 259 | D-<br>WP(C)/11642/2024 | ANJAN KUMAR BISWAL       | 2024-03-<br>15 | DELAY OF 4 DAYS PAGE 33 IS NOT LEGIBLE  |
| 260 | D                      | CHAITANYA NAYAK          |                | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Authorization to swear affidavit on behalf of notifications as 2 not formished. |
| 261 | D-<br>ABLAPL/7786/2024 | TARA PRASAD<br>MOHAPATRA | 2024-03-<br>15 | of petitioner no.2 not furnished.  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1.Signature of the petitioner no. 20 on V.nama not tally with cause title.   |
| 262 |                        | BIRENDRA KUMAR<br>PARDHI | 2024-03-<br>15 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED   |
| 263 | D-<br>ABLAPL/7647/2024 | PRIYA RANJAN SINGH       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 264 | D-<br>BLAPL/7688/2024  | JNYANANANDA PANDA        | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  PS case no not tally with synopsis   |
| 265 | D-<br>BLAPL/7741/2024  | SATYABRATA PANDA         |                | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.   |

|     |                          |                           |                | page nos.11 to 14,18,38 to 40 not neat and legible  |
|-----|--------------------------|---------------------------|----------------|---|
| 266 | D-<br>ABLAPL/7682/2024   | SANJIB KUMAR<br>BHANJADEO | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 267 | D-<br>WP(C)/10187/2024   | ARUN KUMAR MISHRA         | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT<br>FURNISHED/INCORRECTLY<br>MENTIONED   |
| 268 | D-<br>CONTC/8393/2024    | ADV.                      | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  THE NAME OF FATHER OF PETNR WRONGLY FURNISHED IN AFFIDAVIT   |
| 269 | D-<br>ABLAPL/7796/2024   | BASANTA KUMAR SWAIN       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 270 | D-<br>CONTC/8569/2024    | TUSAR KUMAR MISHRA        | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 271 | D-<br>CONTC/11372/2024   | BIPLABA P.B. BAHALI       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>24-LIMITATION NOT IN TIME /<br>EXPIRED.   |
| 272 | D-<br>ABLAPL/7708/2024   | LALITENDU BHUYAN          | 2024-03-<br>15 | 1.DELAY OF 217 DAYS 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.   |
| 273 | D-<br>BLAPL/7756/2024    | AKASH BHUYAN              | 2024-03-<br>15 | page no. 12 last para not neat.  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Petition not page marked.   |
| 274 | D-<br>CRLMA/6702/2024    | SURAJ MOHANTY             | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  THE COPY OF RE-INSTATEMENT ORDER AS STATED IN IDEX UNDER ANNEX 4 AND PARA 7 OF THE PETN |
|     | D-                       |                           | 2024-03-       | NOT FILED AND PAGE 14 UNDER<br>ANNEX 4 HAS NO RELEVANCY<br>6-RECEIPT SHOWING SERV.COPY TO   |
| 275 | ABLAPL/7744/2024         | SAROJ KUMAR PADHY         | 15             | AG/CG/IT/CT/ETC.NOT FILED.  |
| 276 | D-<br>CONTC/8542/2024    | SADAYALAXMI PATNAIK       | 2024-03-<br>15 | AG/CG/IT/CT/ETC.NOT FILED.  |
|     | ABLAPL///44/2024<br>  D- |                           | 2024-03-       | 6-RECEIPT SHOWING SERV.COPY T   |

| 277 | D-<br>BLAPL/7824/2024  | AMLAN SHAKTI PAUL        | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
|-----|------------------------|--------------------------|----------------|---|
| 278 | D-<br>ABLAPL/7734/2024 | SAMIR KUMAR BEHERA       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1Page nos.12 and 13 not neat.2. L.T.I.of petitioner no.2 not properly attested on V.nama.3.Authorization to swear affidavit on behalf of other petitioner not furnished. |
| 279 | D-<br>ABLAPL/7774/2024 | BYOMAKESH TRIPATHY       | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 280 | D-<br>ABLAPL/7855/2024 | SIDHARTHA DAS            | 2024-03-<br>15 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. paragraphs of the petition not correctly furnished in the declaration.   |
| 281 | D-WA/11354/2024        | BHABANI SANKAR DAS       | 2024-03-<br>15 | 1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.DEFICIT COURT FEE OF RS 6 /- NOT PAID 2.CODE NOT CORRECTLY INDICATED 3.NEAT AND LEGIBLE COPIES OF PAGES 61,62 AND 65 NOT FILED   |
| 282 | D-<br>CMAPL/9948/2024  | HIMANSHU SEKHAR<br>PANDA | 2024-03-<br>15 | PUT UP FOR SR AFTER FILING OF C. COPY OF IMPUGNED ORDER   |
| 283 | D-CMP/8642/2024        | BIRENDRA KUMAR<br>PARDHI | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  STATUS OF PARTIES IN COURT BELOW NOT FURNISHED IN C.T  |
| 284 | D-<br>WP(C)/11555/2024 | AJIT KUMAR TRIPATHY      | 2024-03-<br>15 | 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED   |
| 285 | D-<br>CONTC/8969/2024  | ADV.                     | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 286 | D-<br>WP(C)/11435/2024 | RUDRA NARAYAN PARIJA     | 2024-03-<br>15 | 1.OCCUPATION OF THE PETNR NOT<br>MENTIONED IN AFFIDAVIT 2.PAGE 23<br>ANNX 6,7 NOT NEAT  |
| 287 | D-<br>WP(C)/11408/2024 | BEDA PRAKASH PANDA       | 2024-03-<br>15 | AGE OF DEPONENT IN AFFIDAVIT<br>NOT TALLY WITH THE C.T  |
| 288 | D-<br>CONTC/8472/2024  | DILLIP RAY               | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 289 | D-<br>CMAPL/11325/2024 | SIDDHARTHA SAMAL         | 2024-03-<br>15 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
|     |                        |                          |                |   |

|     |                        |                     |    | 18-CERTIFIED COPY OF<br>TRIAL/APPELLATE COURT ORDER<br>NOT FILED   |
|-----|------------------------|---------------------|----|--|
| 290 | D-<br>CMAPL/11653/2024 | SUSANTA KUMAR BARAL |    | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>18-CERTIFIED COPY OF<br>TRIAL/APPELLATE COURT ORDER<br>NOT FILED |
| 291 | D-<br>ABLAPL/7726/2024 |                     | 15 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED    |

## **DEFECTIVE REPORT LIST**

## **DEFECTIVE REPORT OF 15-03-2024 (CASES FILED BEFORE 2024)**

|          | DEFECTIVE REPORT OF 15-03-2024 (CASES FILED BEFORE 2024) |                     |                                       |   |  |  |  |
|----------|--|---------------------|---------------------------------------|---|--|--|--|
| Sl<br>no | Filing Number  | Case Number         | Advocate for<br>Petioner/Caveato<br>r | Defects as per S.R.   |  |  |  |
| 1        | CONTC/1284/202<br>3                                      | CONTC/1284/202<br>3 | ADV                                   | OTHERS. CODE NOT INDICATED OTHERS. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 CHAPTER 6 OF OHC RULES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.     |  |  |  |
| 2        | CONTC/1283/202<br>3                                      | CONTC/1283/202<br>3 | ADV                                   | OTHERS. CODE INDICATED WRONGLY OTHERS. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 CHAPTER 6 OF OHC RULES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |  |  |  |
| 3        | CONTC/9904/202<br>3                                      | CONTC/9904/202<br>3 | GOPAL PRASAD<br>JENA                  | OTHERS. AFFIDAVIT<br>NOT IN PROPER<br>FORMAT AS PER RULE<br>3 CHAPTER 6 OF OHC<br>RULES<br>6. RECEIPT SHOWING<br>SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT<br>FILED.        |  |  |  |

| 4 | CMAPL/96/2023 | CMAPL/96/2023 | ADV. | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NO T FILED. 16. PETITION/APPEAL NOT IN TIME 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
|---|---------------|---------------|------|---|
|---|---------------|---------------|------|---|